

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 02  
CP No. (IB)- 34/59/JPR/2024  
Under Section 59 of IBC, 2016

**In the matter of:**

**Texrio Textiles Pvt. Ltd.**

**...Petitioner**

**Versus**

**ROC**

**...Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Shalini Pathak, CS

**ORDER**

Heard Ms. Shalini Pathak, CS appearing on behalf of Mr. Prashant Agrawal, PCS for the Petitioner. She submits that some additional documents are yet to be filed with the Petition and seeks short accommodation. List the matter on 06.05.2024.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

April 24, 2024